

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:6924  
ANSWERED ON:07.05.2010  
PAN CARDS  
Pratap Narayanrao Shri Sonawane

**Will the Minister of FINANCE be pleased to state:**

- (a) whether a large number of persons are in possession of more than one PAN card;
- (b) if so, the estimated number of such persons;
- (c) the number of persons who have surrendered such multiple PAN cards during the last three years;
- (d) whether cases of misuse of multiple PAN cards have also come to the notice of the Government;
- (e) if so, the number of such cases reported during the last one year; and
- (f) the action taken against the erring persons?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE:(SHRI S.S. PALANIMANICKAM)

- (a) to (c) All such cases of persons who are in possession of more than one permanent account number (PAN) which are brought to the notice of Income Tax Department are corrected promptly. The estimated number of persons likely to have been allotted duplicate permanent account numbers is 13.11 lakhs. The Income-tax Department has cancelled 10,43,516 duplicate PANs during the last 3 years.
- (d) Yes, Madam.
- (e) During last one year no such case has come to the notice of the Government.
- (f) The Assessing Officer concerned has been asked to take action under the provisions of Income-tax Act, 1961.